

that there will still be a balance of about Rs. 2 crores for which orders have yet to be placed by the industry.]

#### SETTING UP OF STEEL PLANTS IN THE PRIVATE SECTOR

756. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government propose to issue new licences for the setting up of steel plants in the private sector;

(b) if so, who are the parties;

(c) what are the capacities proposed to be licenced; and

(d) whether it has come to the notice of Government that some parties have signed collaboration agreements even before getting the licences?

THE MINISTER OF STEEL AND MINES (SHRI SANJIVA REDDY): (a) No, Sir.

(b) and (c) Do not arise.

(d) The Government have no such information. Collaboration agreements could not have been finalised since this can be done only after Government's approval is accorded.

#### SETTING UP OF A NEW BODY TO LOOK AFTER NEW STEEL PLANTS

757. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a new body is being set up to look after the new steel plants; and

(b) if so, when it will be set up?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) and (b) No, Sir. However a Government of India Undertaking of the name of Hindustan Steelworks Construction Ltd., has been registered on

the 23rd June, 1964, to undertake steelworks construction. The Company is expected to start functioning shortly.

#### CEMENT FACTORIES OF DALMIA GROUP OF COMPANIES IN PAKISTAN

758. SHRI P. ABRAHAM: Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

(a) whether Pakistan Government have decided to purchase cement factories of Dalmia Group in Pakistan; and

(b) if so, at what price?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBHUDEHNDRA MISRA):

(a) and (b) A private party in Pakistan has made proposals for the purchase of the two Cement factories owned by Messrs. Dalmia Cement Ltd. in Pakistan. No sale agreement has yet been signed.

#### PRODUCTION OF STEEL

759. SHRI K. C. BAGHEL: Will the Minister of STEEL AND MINES be pleased to state:

(a) what are the reasons for postponing the scheduled dates for commissioning of new units for the production of 2.5 million tons of steel per year;

(b) whether it is a fact that Coke Oven was commissioned in the month of May 1964 and that some control units are expected to arrive at Bhilai from the Union of Soviet Socialist Republics;

(c) what is the reason for delay in the commissioning of the blast furnace; and

(d) whether there is any proposal to appoint some committee to look into the matter?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) to (d) The expansion of the Bhilai

Steel Plant to 2.5 million tonnes of ingot steel is likely to be completed by March, 1966, instead of December 1965, as envisaged earlier. Coke Oven Battery No. IV and Blast Furnace No. IV were due to be commissioned in May, 1964. Coke Oven Battery No. IV has since been commissioned on 29th September, 1964 and Blast Furnace No. IV is likely to be commissioned by the middle of November, 1964. The delay has been due to non-receipt of equipment and structural at site in time and steps have been taken to expedite supplies. It may be mentioned that such delays are not unusual in large scale construction work. Progress of expansion work is constantly reviewed by the Management and as such, the question of appointing a Committee to look into the matter does not arise.

**साहित्य सृजन करने वाले कर्मचारियों को प्रोत्साहन**

६७०. श्री विमलकुमार मन्नालालजी  
चौरङ्गिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे के उन कर्मचारियों को जो साहित्य का विशेषतया हिन्दी साहित्य का निरन्तर सृजन करते हैं कोई प्रोत्साहन नहीं दिया जाता जब कि खिलाड़ी कर्मचारियों को अग्रिम वेतन वृद्धि अथवा पदोन्नतियां देकर प्रोत्साहित किया जाता है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

†[INCENTIVES TO EMPLOYEES ENGAGED IN LITERARY PURSUITS

760. SHRI V. M. CHORDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no incentive is given to those employees of the railways who are regularly

engaged in literary pursuits especially in Hindi literature whereas those employees, who are sportsmen, are given incentives in the form of advance increments or promotions; and

(b) if so, what are the reasons therefor?]

**रेल मंत्रालय में राज्य मंत्री (श्री राम सुभग सिंह):** (क) और (ख) इन दोनों मामलों में से किसी में इस प्रकार के प्रोत्साहन देने के सम्बन्ध में कोई नीति-निर्देश नहीं किया गया है ; यद्यपि जो कर्मचारी हिन्दी परीक्षाओं में उच्च स्थान प्राप्त करते हैं, उन्हें नकद पुरस्कार दिये जाते हैं और कुछ विशिष्ट खिलाड़ियों को रेल प्रशासनों ने स्वयं अपने अधिकार से अग्रिम वेतन-वृद्धियां मंजूर की है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) No policy directive for granting such incentives has been issued, in either case, although cash awards are given for those who show high proficiency in Hindi examinations and advance increments in the case of certain outstanding sportsmen have been granted by individual Railway Administration under their own powers.]

**केन्द्रीय सरकार की स्वास्थ्य योजना के अधीन रेल कर्मचारियों को सुविधाएं**

७६१. श्री विमलकुमार मन्नालालजी  
चौरङ्गिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेल मंत्रालय के कर्मचारियों को छोड़कर अन्य रेल-कर्मचारियों को केन्द्रीय सरकार की स्वास्थ्य योजना के अन्तर्गत मिलने वाली चिकित्सा सुविधाओं से वंचित रखा गया है ; और

(ख) यदि ऐसा है तो इसका क्या कारण है ?